ALLOCATION OF TIME FOR DISPO-SAL OF GOVERNMENT AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today, the 2nd November, 1988, allotted time for Government Legislative and other Business as follows:----

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Business	Time allotted
Discussion on the Resolution seeking approval of the House for the continuance in force of the Proclamation issued in response of the State of Punjab	he ect 3 hrs.
2 Consideration and passing of the following Bills :	、
(a) The Warehousing Corporation (Amendment) Bill. 1987 .	1 hr.
(b) The Beedi and Cigar Workers (Conditions of Employment Amendment Bill, 1987) 2 has.
(c) The Indian Contract (Amendment) Bill, 1988	. 1 hr.
(d) The Delhi Prohibition of Eve-teasing Bill, 1984	. 2 hrs.
3. Consideration and passing of the following Bills, as passed by the Lok Sabha :	ζ.
(a) The Monopolies and Restrictive Trade Practices (Amenc- ment) Bill, 1988	2 hrs.
(b) The Banking Public Financial Institution and Negotiable Instrument's Laws (Amendment) Bill, 1988	. 3 hrs,
4. Discussion on the Thirty-fifth. Thirty-sixthand Thirty-seventh Report of the Union Public Service Commission	is . 4 hrs.

The Committee also recommended that the House should sit up to 6-00 P.M. -today we have sat up to 8-20 P.M.-and beyond 6-00 P.M. as and when necessary for the transaction of Government Business.

Now, the House stands adjourned till tomorrow and we will meet again at 11 A.M.

> The House then adjourned at sixteen minutes past eight of the clock till eleven of the clock on Thursday, the 3rd November, 1988.

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